

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.4140
TO BE ANSWERED ON THE 9TH DECEMBER, 2016

RANK PARITY BETWEEN CIVILIAN AND MILITARY OFFICERS

4140. SHRI KONDA VISHEWESHWAR REDDY:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Government has recently changed the rank parity between the civilian and military officers;
- (b) if so, the details thereof;
- (c) whether such a change has resulted in the downgrading the ranks / status of military officer *vis-à-vis* civilian officers; and
- (d) if so, the details thereof and the steps taken by the Government to redress the grievances of the Army personnel?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षित राक्षय मंत्री

(डा. सुभाष भामरे)

(a) No, Madam. The Government has only reiterated the existing functional equivalence being followed at Service Headquarters for matters of assigning duties and responsibilities with respect to Armed Forces Headquarters Civil Service (AFHQ CS) officers posted at Service Headquarters.

(b) to (d): Do not arise.
